

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 8
(IB)-185/ND/2021

IN THE MATTER OF:

Veenapani Advisory Pvt. Ltd.
(In Voluntary Liquidation)

... Applicant/Petitioner

Order under Section 59

Order delivered on 25.03.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Liquidator : Ms. Srishty Kaul, Advocate

ORDER

An application filed under Section 59 of the Companies Act 2013. Notice to
RoC & Income Tax Department.

List on **17.05.2021**.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)